

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2048  
TO BE ANSWERED ON 14.03.2022**

**WORKERS IN UNORGANISED SECTOR**

**2048. SHRI RAMESH BIDHURI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the steps taken/being taken by the Government for the benefit of workers in the Unorganised sector;**
- (b) total number of people benefited through E Shram Card, State/UT-wise; and**
- (c) total number of people benefited by Pradhan Mantri Shram Yogi Maan-Dhan Pension Yojana?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): As per the Unorganised Workers' Social Security Act, 2008, the Government is mandated to provide Social Security to the workers of unorganised sector by formulating suitable welfare schemes on matters relating to life and disability cover, health and maternity benefits, old age protection etc.**

**The details of the social security schemes are as follow:**

- i) Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) launched in 2015.**
- (ii) The health and maternity benefits are provided through Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) under deprivation and occupational criteria. It provides health insurance coverage upto Rs.5.00 lakhs per family for secondary and tertiary care related hospitalization.**

**Contd..2/-**

**(iii) In order to provide old age protection to unorganised workers, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs.3000/- after attaining the age of 60 years. As on 09.03.2022 the benefits of the PM-SYM scheme have been extended to more than 46 lakhs workers of unorganised sector.**

**As on 09.03.2022, more than 26 crore unorganised workers have been registered under the e-SHRAM portal. The State(s)/UT(s) wise details of registration under e-SHRAM portal is attached as Annexure.**

**\***

**\*\*\*\*\***

Annexure Referred to in reply to part (a) to (c) of Lok Sabha Un-Starred Question No. 2048 for 14.03.2022 “Workers in Unorganised Sector” Raised By Shri Ramesh Bidhuri.

State (s)/UT(s)	Number of Registrations
UTTAR PRADESH	82232556
BIHAR	27637936
WEST BENGAL	25255570
MADHYA PRADESH	14741321
ODISHA	13223465
RAJASTHAN	11393234
MAHARASHTRA	10454096
JHARKHAND	8819616
GUJARAT	7620692
CHHATTISGARH	7600578
TAMIL NADU	6688283
ASSAM	6441350
KERALA	5743502
PUNJAB	5308264
KARNATAKA	5161375
HARYANA	5100606
ANDHRA PRADESH	3695201
DELHI	3138523
JAMMU AND KASHMIR	3103699
TELANGANA	3096853
UTTARAKHAND	2891634
HIMACHAL PRADESH	1764340
TRIPURA	808369
MANIPUR	374998
NAGALAND	200194
MEGHALAYA	190834
PUDUCHERRY	173552
CHANDIGARH	168317
ARUNACHAL PRADESH	80411
DADRA AND NAGAR HAVELI AND DAMAN AND DIU	70859
MIZORAM	28393
ANDAMAN AND NICOBAR ISLANDS	26734
GOA	21499
LADAKH	17035
SIKKIM	10273
LAKSHADWEEP	737
Total	26,32,84,899

\*\*\*\*\*